CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

Original Application No.1310 of 2012 Date of order: 20-02-2018

Between:

G. Vijaya Srinivasa Rao S/o G.Ramulu, Aged 42 years, Occ : HSK II, Centre No.64 Weapon Department, Naval Dock Yard, Visakhapatnam.

....Applicant

AND

- 1. The Secretary, Ministry of Defence, Government of India, Sena Bhavan, New Delhi.
- 2. The Chief of Naval Staff, Naval Head Quarters, Sena Bhavan, New Delhi.
- 3. The Flag Officer Commanding in Chief, Eastern Naval Command, Visakhapatnam.
- 4. The Admiral Superintendent, Naval Dockyard, Visakhapatnam.
- Chief Administrative Officer, Manager (Personal), Naval Dockyard, Visakhapatnam.

...Respondents

Counsel for the Applicant : Mrs. A.P.Lakshmi

Counsel for the Respondents : Mr. T. Hanumantha Reddy, CGSC

CORAM:

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member)

No representation on either side.

2. Accordingly the OA is dismissed for non prosecution. No order as to costs.

(MINNIE MATHEW)
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)
JUDICIAL MEMBER

Dated: 20th February, 2018. Dictated in Open Court.